

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 279 of 2013**

**Dated : 11<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.  
Versus  
Gujarat Electricity Regulatory  
Commission & Ors.**

**..... Appellant(s)**

**..... Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. V.T. Patel, J.E., GUVNL**

**Counsel for the Respondent(s):**

**Mr. Rupesh Kumar  
Mr. Pravesh Bahuguna for R.73  
Mr. Amit Kapur  
Ms. Poonam Verma and  
Mr. Gaurav Dudiya for R. 57, 60 & 76  
Mr. Sitesh Mukherjee &  
Ms. Mandakini Ghosh for R. 9  
Mr. Deepak Khurana for R. 17 & 44  
Mr. Tejas Shah for R. 60  
Mr. Puneet Desai for R. 57  
Ms. Amy Gupta  
Mr. Piyush Joshi &  
Mr. Chitwan Sethi for R. 58  
Mr. Buddy A. Ranganadhan for R. 7  
Ms. Marleen for R. 14, 22, 29 and 67  
Mr. Gaurav S. Mathur for R. 11, 15, 19,  
61, 69 & 77  
Mr. Anirban, Mr. Shailendra for R. 30 &  
47  
Mr. Parth Contractor for R. 71  
Mr. Shamik Bhatt for R. 40 and  
Mr. Hemant Singh for R. 42**

**ORDER**

It is submitted that out of 75 Respondents, most of the Respondents have been served and the learned counsel for the Appellant seeks some more time to serve notice on the other Respondents. It is open to the learned counsel for the Appellant to take fresh notice to the unserved Respondents.

Some Respondents have already filed their reply. The remaining Respondents are directed to file their respective replies on or before 02.01.2014.

Post the matter on **24.01.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**